

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE, SIMDEGA

ORDER No. 162/2015

Dated, Simdega, the 18<sup>th</sup> day of December, 2015

Placed the report of Screening Committee regarding implementation of recommendation of the Shetty Commission as per the direction given by the Hon'ble Supreme Court of India in the Judgment dated 16.3.2015 in I.A.No.71 in W.P (Civil) No.1022/1989 and also in the light of Resolution No. 2463/F dated 18.8.2015 of Planning Cum Finance Department, Govt. of Jharkhand forwarded by letter No.1703/J dated 25.08.2015 of Law Judicial Department, Govt. of Jharkhand, Ranchi. In the report it has been mentioned that after perusing all the letter and Resolutions of Finance Department, Govt. of Jharkhand, Ranchi, the Committee resolved that all the IIIrd and IV Grade employees of Civil Court Simdega Judgeship are entitled for one increment w.e.f 01.04.2003 and the employees working thereafter.

The Committee further resolved that in the light of aforementioned letter the Stenographers are entitled for T.A @ 100/- (Rs. One hundred) per month, Special allowance to Drivers @ 150/- (Rupees One hundred fifty) per month and F.T.A to Process Server @ 200/- (Rs. Two hundred) per month w.e.f 01.04.2003 to 31.12.2005 to be paid as arrears.

Further the Committee has resolved that IIIrd Grade Staff (Assistant/Stenographer) who are getting Grade Pay of Rs. 2800/- since the date of their Promotion due to grant of M.A.C.P are also found entitled to be paid Grade Pay of Rs. 4200/- since the date on which they are promoted on grant of M.A.C.P. The report submitted by the Screening Committee dated 4.12.15 and 17.12.15 is hereby approved.

Considering the report of the Screening Committee regarding implementation of one additional/advance increment w.e.f 01.04.2003 for which benefit one increment has already been granted to all Class IIIrd and Ivth employees in comm category which will be payable since 01.04.2003 and onwards and necessary direction this regard has already been issued to Judge-in-Charge, Accounts.

Considering the report of Screening Committee regarding T A to Stenographers , Special Allowance to Drivers and E.T.A to Process Servers, it is hereby ordered that Stenographers are entitled for T.A @ Rs.100/- per month, Drivers are entitled for Special Allowance @ 150/- per month and Process -Servers are entitled for E.T.A @ RS 200/- per month from 01.04.2003 to 31.12.2005.and they are also entitled for arrears for the period i e 01.04.2003 to 31.12.2005.

Further considering the report of Screening Committee regarding enhancement of Grade Pay to Class III Staffs ( Assistant/Stenographers) who have completed 10 years of regular Service and getting Grade Pay of Rs. 2800/- since the date of their Promotion in Modified Assured Carrer Progression Scheme are promoted to B.C Grade II/ Stenographer Grade II and accordingly, ordered to be paid Grade Pay of Rs. 4200/-since the date of their Promotion on grant of M.A.C.P.

It is pertinent to mention here that Committee has not recommended the Pay Scale of Sheristedar, as there is no order for permanent Sheristedar to P.D.J Simdega Judgeship, but in the light of letter and Resolution No. 2463/F dated 18.08.2015, the Sheristedar of Principal District & Sessions Judge, is granted the Pay Scale of Rs. 8000-13500 w.e.f 01.04.2003 whose corresponding scale in the Sixth Pay is Rs. 9300-34800 ( Pay Band II) with grade Pay of Rs. 5400/- after posting of Permanent Sheristedar to Principal District & Sessions Judge.

The Judge-in-Charge, Civil Court, Simdega is hereby directed to release the arrears of salary/allowances w.e.f 01.04.2003 as above order before 31.12.2015 and ensure necessary entries in the Service Book of the concerned employees.

The Judge-in-charge/Accountant is hereby directed to comply the order within two days and submit compliance report accordingly,

Inform all concerned.

Sd/-

Principal District & Sessions Judge,  
Simdega

Memo No. 1080-8 /Dated, Simdega, the 18<sup>th</sup> day of December, 2015

Copy forwarded to:

1. The Judge-in-Charge Accounts/ Administration, Civil Court, Simdega
2. The Treasury Officer, Simdega for information and necessary action.

Principal District & Sessions Judge,  
Simdega

Dated, Simdega, the 22<sup>nd</sup> day of December, 2015

In continuation of Order No. 162 dated 18<sup>th</sup> day of December, 2015 by which Class III staff (Assistant/Stenographers) who have completed ten years of regular service have been promoted to Grade II in the light of Resolution No.2463/F dated 18.08.15 of Finance Department, Govt of Jharkhand and letter No. 1703/J dated 25.08.15 of Law Department. Hence the Class III staff (Assistant/Stenographer) of Civil Court, Simdega who has completed 20 years of their regular Service are to be promoted to Grade I.

Accordingly, the Class III staff (Assistant/Stenographers) who have completed 20 years of their service are hereby ordered to be promoted to Grade I in pay Scale of Rs. 9300-34800 with Grade Pay of Rs. 4600/- from the date of their completion of 20 years regular service as per the aforementioned Resolution of Finance Department, Govt. of Jharkhand.

Accordingly Judge-in-charge and Accountant are hereby directed to take up the matter of such staff as per Gradation list and ensure necessary entries in their service books regarding their promotion and release the arrears and allowances if any accordingly.

Informed all concerned


Sd/-

Principal District & Sessions Judge,  
Simdega

Memo No 1085-86 /Dated, Simdega, the 22<sup>nd</sup> day of December, 2015

Copy forwarded to:

1. The Judge-in-Charge, Administration/ Accounts, Civil Court, Simdega
2. The Treasury Officer, Simdega for information and needful.

  
Principal District & Sessions Judge,  
Simdega